

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO.1629  
TO BE ANSWERED ON 16<sup>th</sup> DECEMBER, 2022**

**SUGARCANE JAGGERY/PALM JAGGERY UNITS**

**1629. SHRI A.K.P. CHINRAJ:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the details of the number of Sugarcane Jaggery/Palm Jaggery units which have not installed CCTV cameras in pursuant to the order of Commissioner of Food Safety, Tamil Nadu dated 29.11.2021 regarding installation of CCTV cameras;
- (b) the steps taken/proposed to be taken against such Sugarcane Jaggery/Palm Jaggery Units; and
- (c) if so, the details thereof and if not, the reasons therefor?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY  
WELFARE  
(DR. BHARATI PRAVIN PAWAR)**

(a) to (c): Food Safety and Standards Authority of India (FSSAI) has informed the details of sugarcane/ palm jaggery units in Tamil Nadu that have not installed CCTV Cameras in pursuance of the order of Commissioner of Food Safety as below:-

District	Dindigul	Salem	Namakkal	Thoothukkudi
No. of sugarcane/ palm jaggery Units without CCTV Cameras	10	69	14	8

Concerned sugarcane/ palm jaggery units in Dindigul, Salem & Namakkal Districts have been issued notices under Section 55 of the Food Safety and Standards Act, 2006. Co-ordination meeting was conducted by the District Collector, Thoothukkudi District and instruction issued for installation of the CCTV cameras in the above palm Jaggery units in Thoothukkudi District. Further, out of the units mentioned in the table above, 10 in Dindigul and 34 in Salem are not functional.

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